

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER : CA/18/2018
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : CASCADE ENERGY PVT LTD
NAME OF THE RESPONDENT(S) : ROHIT RABINDRANATH
UNDER SECTION : 241-242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) R. Sankaralingam
for M. Srilalaa Kanyarajan

counsel for
Respondent

Inde

2) J. Sivanandaram
for Ridhima Sharma

Counsel for
Applicant

Ridhima Sharma

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted that the matter is sub-judice before the NCLAT and is likely to be taken up in near future. In the circumstances, the Respondent is directed to file reply by giving a copy to the other side. Matter is adjourned. Put up on **13.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)